

organisations to give Urdu language its rightful place in the country;

(b) the nature of these representations; and

(c) the steps taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in the Library. See No. LT-248/67].

Indian Students studying Abroad

616. Shri George Fernandes:
Shri J. H. Patel:

Will the Minister of Education be pleased to state:

(a) the number of Indian students studying abroad, country-wise;

(b) whether any complaints have been received from the Indian students studying in the United Kingdom; and if so, the grievances listed by them; and

(c) the action taken on those complaints?

The Minister of State in the Ministry of Education (Prof. Sher Singh): (a) According to the latest available information, the total number of Indian Students studying abroad, countrywise, is given in the Annexure. [Placed in the Library. See No. LT-248/67]

(b) No, Sir.

(c) Does not arise.

Indian Smugglers killed in Encounters

617. Shri Suraj Bhan: Will the Minister of Home Affairs be pleased to state:

(a) the number of the Indian smugglers killed in encounters with the Indian border authorities upto the middle of August, 1965 i.e., before the Indo-Pak conflict;

(b) the quantity and nature of the ammunition recovered from the smugglers; and

(c) whether the ammunition thus recovered was licensed one?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c) (a) Nine.

(b) (i) Revolvers	..	6
(ii) Pistols	..	3
(iii) Cartridges—		
(a) live	..	79
(b) Empty	..	3
(c) Missed	..	1

(c) The arms and ammunition recovered were not licensed.

(The above figures cover the period of five years before August 1965 and exclude J and K from where information is awaited.)

Teachers of Remedial Classes held by Central Board of Higher Secondary Education, Delhi

618. Shri R. Barua: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2463 on the 17th August, 1966 and state:

(a) whether the remedial classes were also held in the subject of English for the students placed in compartment by the Central Board of Higher Secondary Education, Delhi in 1965 summer vacation from 15th June, 1965;

(b) whether trained Graduate teachers detailed to teach these students have not been given pecuniary benefits at par with the teachers of other subjects; and

(c) if so, the reasons for the non-payment of the remuneration to the English teachers?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asaf):

(a) No, Sir.

(b) and (c). Does not arise.